

**ORAL**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the 9<sup>th</sup> Day of January, 2020)

**Hon'ble Mr. Rakesh Sagar Jain, Member (Judicial)**  
**Hon'ble Ms. Naini Jayaseelan, Member (Administrative)**

**Contempt Petition No.330/267/2018**

(Arising of Original application No.330/1569/2015)

Murli Dhar Maurya son of Ram Chandra Maurya R/o Village and Post  
Mansoor Ganj, District Mahrajganj.

..... **Applicant**

**By Advocate: None**

Versus

1. Sri Sanjay Singh, Post Master General, Gorakhpur Region Gorakhpur.
2. Sri Sheetla Prasad Singh Pandey, Superintendent of Post Offices, Basti  
Division, District Basti.

..... **Respondents**

**By Advocate: Shri L.M. Singh**

**O R D E R**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (Judicial)**

None present for applicant. Shri L.M. Singh, Advocate is present for  
respondents.

2. Counsel for respondents states that order of this Tribunal has fully  
been complied with in letter and spirit.
3. In view of the statement made by counsel for respondents at Bar that  
order of this Tribunal has been complied with there is no reason to keep this  
contempt petition pending. Accordingly, the contempt petition is dismissed.  
Notices stand discharged.

**(Naini Jayaseelan)**

Member (A)

**(Rakesh Sagar Jain)**

Member (J)

Sushil